

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.210 – IA/437(AHM)2024 in IA/522(AHM)2021
In
CP(IB) 72 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramniklal S Gosalia & Co
V/s
Sterling Lam Ltd

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:None
For the Respondent	:Ms. Pragati Tiwari, Advocate a. w. Mr. Nipun Singhvi, Advocate

ORDER

Order dated 13.03.2024 records that none appears for the applicant. The matter was put for dismissal for today. Today, also there is none who is appearing for the applicant.

In view of the continuous none appearance of the applicant, this matter is dismissed in default.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)